

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INMARK RETAIL PRIVATE LIMITED Date of Commencement of Liquidation: 21-09-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Madhugiri Venkatarayappa Sudarshan; Last 5 digit of registration number: 11707

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	1	1168993	1	1168993	0	0	0	NA
3	Secured financial creditors	2	126222876	2	126222876	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	156	17005758	96	4294220	0	12711538	0	Annexure 6
7	Operational creditors (Government Dues)	6	18388047	6	18388047	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	76	776595437	76	776595437	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		241	939381111	181	926669573	0	12711538	0	